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CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH,
JA BALPUR

Original Application No. 1028 of 2005

Jabalpur this the 27th day of October, 2006.

**Hon'ble Dr.G.C.Srivastava,Vice Chairman
Hon'ble Shri A.K.Gaur, Judicial Member**

Smt.Vineeta Guha, W/o Shri Deepak Kumar Guha,
Occupation – Head Clerk, Western Central Railway,
Jabalpur, resident of H.No.1709, Pt.B.D.Bhanot Ward,
Old Bas Depot No.2, Gorakhpur, Jabalpur (M.P.)

-Applicant

(By Advocate – Shri Sanjay Sanyal)

V E R S U S

1. Divisional Railway Manager, Western Central Railway, Civil Lines, Jabalpur (M.P.).
2. Senior Divisional Personal Officer, Civil Lines Road, Jabalpur (M.P.).
3. Smt. Manjeet Kaur Kalsi, Wife of Shri Kalsi, Occupation Head Clerk, O/o Divisional Railway Manager, Western Central Railway, Civil Lines Road, Jabalpur.
4. Smt. Usha Pathak, Wife of Shri Pathak, Occupation Head Clerk, O/o Divisional Railway Manager, Western Central Railway, Civil Lines Road, Jabalpur.

-Respondents

(Official respondents -By Advocate – Shri H.B.Shrivastava & Private-respondents by Ku.Jyoti on behalf of Smt.A.Ruprah)

O R D E R(Oral)

By Dr.G.C.Srivastava, VC.-

As prayed for by the applicant, the original answer book of the applicant was ~~not~~ produced by the learned counsel for the

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respondents for perusal of this Tribunal. The answer sheet was shown to the applicant, who is present personally in the court. She has confirmed that the answer sheet was ^{in her} ~~of his~~ own hand writing and is the same which she had written in the examination.

2. The main contention of the applicant is that she has the apprehension that the answer sheet has been changed that is why she had asked for perusal of the same. However, she has now confirmed that the answer sheet is the same. We have also seen that all the questions have been marked and she has secured less than 60 marks because of which she could not make to the selection stage.

3. We have heard the arguments advanced by the parties. We find that in view of the above, the OA is devoid of merit and it is accordingly dismissed. No costs.

Angam
(A.K.Gaur)
Judicial Member

(Signature)
(Dr.G.C.Srivastava)
Vice Chairman

rkv

पृष्ठांकन सं. ओ/व्या.....जयलपुर, दि.....
परिविनियि अव्योगिता:-
(1) सचिव, उच्च व्यायामाला द्वारा एसो.विश्वास, जयलपुर
(2) आदेशक श्री/स्त्री/किंवा/कुमा.....के काउंसल
(3) प्रत्यक्षी श्री/स्त्री/किंवा/कुमा.....के काउंसल
(4) वायायाल, केसारा, जयलपुर/काउंसल
सूचना एवं आवश्यक दस्तावेज़ों के लिए

उप रजिस्ट्रार

30/7/2007 10/7/2007
H.B. Shri V.P. Jaiswal
Dr. A. Kapoor

Hotels
2/11/06